

**Metro service in sub-urban areas of Mumbai**

450. SHRI MAJEED MEMON :

SHRI HUSAIN DALWAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to extend metro service in some sub-urban areas of Mumbai;
- (b) if so, which are the sub-urban areas of Mumbai to be covered; and
- (c) what will be the number of daily ridership to be benefited by the extension, a detailed report thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) No proposal for extending metro services in some sub-urban areas of Mumbai has been received in this Ministry from the State Government of Maharashtra. As urban transport is intertwined with urban development, which is a State subject, all urban transport proposals are initiated by the concerned State Government. Central Government considers/sanctions metro rail project under the ambit of National Urban Transport Policy, 2006, as and when it is received from the concerned State Government.

(b) and (c) Do not arise.

**Overstaying in ASIAD Village**

451. SHRI BHUBANESWAR KALITA :

SHRI VIJAY JAWAHARLAL DARDA :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is cognizant of recent media reports regarding artists overstaying in Government allotted Houses in ASIAD Village, New Delhi, in violation of standard norms;
- (b) if so, whether the Ministry has ascertained the facts, if so, details thereof, if not, the reasons therefor;
- (c) whether the standard norms have been relaxed in such cases of reported violation, if so, give the details and reasons for such relaxation of norms; and
- (d) steps taken to get vacated these violators and allot the houses to more deserving candidates?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIBABUL SUPRIYO) : (a) and (b) Yes, Sir. As on date 17 D-II Type accommodations in ASIAD Village, New Delhi are in occupation with the various Eminent Artists. The details of the allotments are given in the Statement (*See* below).

(c) and (d) No Sir. Retention of the said accommodation is given from time to time with the approval of Cabinet Committee on Accommodation.

*Statement*

Sl. No.	Name of eminent artist Shri/Ms	Category	Detail of accommodation
1.	Asad Ali Khan	Artist	DII/97, Asian Games Village Complex (AGVC )
2.	D. Devraj	Artist	DII/55, A.G.V.C.
3.	Ms. Geetanjali Lal	Artist	DII/366, AGVC
4.	Gulam Sadiq Khan	Artist	DII/59, A.G.V.C.
5.	F.W. Dagar	Artist	DII/379, A.G.V.C.
6.	H.K. Bahera	Artist	DII/127, A.G.V.C.
7.	Jaya Rama Rao	Artist	DII/99, A.G.V.C.
8.	Sabri Khan	Artist	DII/764, A.G.V.C.
9.	Surajit Sen	Artist	DII/361, A.G.V.C.
10.	Ms Bharti Shivaji	Artist	DII/104, A.G.V.C.
11.	Jatin Das	Artist	DII/93, A.G.V.C.
12.	Ms Joy Micheal	Artist	DII/121, A.G.V.C.
13.	Mayadhar Raut	Artist	DII/760, A.G.V.C.
14.	Sunil Kothari	Artist	DII/94, A.G.V.C.
15.	Prof. Mohan Maharishi	Artist	DII/135, A.G.V.C.
16.	G.R. Iranna	Artist	DII/790, AGVC
17.	K.R. Subhana	Artist	DII/774, A.G.V.C.